

HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION
THE 06th August, 2019

No. 126 A: In exercise of powers conferred under Sub Section (3) of Section 11 of the Code of Criminal Procedure, 1973 (Act 2 of 1974), the High Court is pleased to confer upon the Officers named in Column No.2 of the table given below, the powers of a Judicial Magistrate of the 1st Class for the Districts noted against their respective names in Column No.3 of the table.

Further, in exercise of the powers conferred under Sub Section (1) of Section 12 of the Criminal Procedure Code, the Officers named in Column No.2 are appointed as Chief Judicial Magistrate for the Districts noted against their respective names in Column No.3 of the table given below:-

| Sl. No. | Name of the officers with designation and present place of posting (with Judgeship/Department). | Name of the District |
|---------|------------------------------------------------------------------------------------------------------------------------------------------|----------------------|
| 1 | 2 | 3 |
| 1. | Mr. Shankar Kumar Maharaj, Civil Judge (Sr. Div.)-cum-J.M., Giridih [UOT to Chaibasa as Civil Judge Sr. Div.] | Chaibasa |
| 2. | Mr. Sanjiv Kumar Verma, Civil Judge (Sr Div) -I-cum-A.C.J.M., Chatra | Chatra |
| 3. | Mr. Satyapal, Civil Judge (Sr.Div.)-I-cum-A.C.J.M., Sahebganj (Rajmahal) [UOT to Khunti as Civil Judge Sr. Div.] | Khunti |
| 4. | Mr. Amit Kumar Vaish, Secretary, DLSA, Simdega [UOT to Garhwa as Civil Judge Sr. Div.] | Garhwa |
| 5. | Mr. Mithilesh Kumar Singh, Secretary, DLSA, Koderma [UOT to Giridih as Civil Judge Sr. Div.] | Giridih |
| 6. | Mr. Sanjay Kumar Singh No.III, Secretary, DLSA, Godda [UOP as Civil Judge Sr. Div.] | Godda |
| 7. | Mrs. Kusum Kumari, Civil Judge. (Sr. Div.)-cum-J.M., Gumla | Gumla |
| 8. | Mr. Suraj Prakash Thakur, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Bermo at Tenughat [UOT to Dumka as Civil Judge Sr. Div.] | Dumka |
| 9. | Mr. Shekhar Kumar, Secretary, DLSA, Ramgarh [UOT to Koderma as Civil Judge Sr. Div.] | Koderma |
| 10. | Miss Archana Kumari, Secretary, DLSA, Latehar [UOT to Lohardaga as Civil Judge Sr. Div.] | Lohardaga |
| 11. | Md. Faheem Kirmani, Secretary, DLSA, Ranchi [UOP as Civil Judge Sr. Div.] | Ranchi |
| 12. | Mr. Binay Kumar Lal, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Sahebganj | Sahebganj |
| 13. | Mr. Anand Mani Tripathi, Secretary, DLSA, Bokaro [UOT to Simdega as Civil Judge Sr. Div.] | Simdega |
| 14. | Sri Manoj Kumar Sharma, J.M.-cum-Addl. Civil Judge (Junior Division)-cum-Judge Incharge, Jamshedpur [UOP as Civil Judge Sr. Div.] | Jamshedpur |
| 15. | Ms. Richa Srivastava, S.D.J.M., Giridih [UOT to Hazaribagh as Civil Judge Sr. Div.] | Hazaribagh |
| 16. | Sri Arjun Saw, Railway Judicial Magistrate, Dhanbad [UOP as Civil Judge Sr. Div.] | Dhanbad |
| 17. | Ms. Manju Kumari, J.M.-cum-Addl. Civil Judge (Junior Division)-cum-P.M. (J.J. Board), Dhanbad [UOT to Saraikela as Civil Judge Sr. Div.] | Saraikela |
| 18. | Sri Manoranjan Kumar No. II, S.D.J.M.-cum-Judge Incharge, Bokaro [UOP as Civil Judge Sr. Div.] | Bokaro |
| 19. | Sri Kamal Ranjan, S.D.J.M.-cum-P.M. (J.J. Board), Deoghar [UOP as Civil Judge Sr. Div.] | Deoghar |

By order of the Court,
Sd/-Ambuj Nath
Registrar General

Memo No. 2790 / Apptt. _____ Dated Ranchi, the 6th August, 2019

Copy forwarded to the Central Project Co-ordinator I/c, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.


Registrar General

HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION
THE 06th August, 2019

No. 127 A: In exercise of the powers conferred under Sub Section (3) of Section 11 of the Code of Criminal Procedure, 1973 (Act 2 of 1974), the High Court has been pleased to confer upon the Officers, named in Column No. 2 of the table given below, the powers of a Judicial Magistrate of the 1st Class for the District noted against their names in Column No. 3 of the table.

Further, in exercise of the powers conferred under Sub Section (2) of Section 12 of the Criminal Procedure Code, the Officers named in Column No.2 are also appointed as Additional Chief Judicial Magistrate for the District mentioned against their names and to vest them with all the powers of a Chief Judicial Magistrate under the Criminal Procedure Code, 1973 (Act 2 of 1974), or under any other law for the time being in force as the High Court may direct, which they will exercise only in the District/Subdivision mentioned against their names in Column No.4.

| Sl. No. | Name of the Officers with designation and present place of posting. | Name of the District | Name of the Subdivision |
|---------|------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------|-------------------------|
| 1 | 2 | 3 | 4 |
| 1. | Mr. Krishna Kant Mishra, Secretary, DLSA, Chaibasa | Chaibasa | Chaibasa |
| 2. | Mr. Laxmikant, Secretary, DLSA, Lohardaga [Uot to Chatra] | Chatra | Chatra |
| 3. | Mr. Prafulla Kumar, Secretary, DLSA, Daltonganj | Daltonganj | Daltonganj |
| 4. | Mr. Nishant Kumar, Secretary, DLSA, Dumka | Dumka | Dumka |
| 5. | Mr. Binod Kumar, Secretary, DLSA, Gumla | Gumla | Gumla |
| 6. | Mr. Chandan, Secretary, DLSA, Chatra [Uot to Lohardaga] | Lohardaga | Lohardaga |
| 7. | Mr. Surya Mani Tripathi, Secretary, DLSA, Sahebganj | Sahebganj | Sahebganj |
| 8. | Mr. Sanjay Kumar Dubey, Civil Judge (Senior Division)-I-cum-A.C.J.M., Dumka [Uot to (Rajmahal) Sahebganj] | Sahebganj | Rajmahal |
| 9. | Miss Kumari Vaishali Srivastava, Civil Judge (Sr. Div.)-cum-J.M., Ranchi | Ranchi | Ranchi |
| 10. | Sri Nirupam Kumar, S.D.J.M.-cum-Judge Incharge-cum-Civil Judge (Junior Division)-cum-P.M. (J.J. Board), Lohardaga [Uot to Bermo at Tenughat, Bokaro] | Bokaro | Bermo at Tenughat |
| 11. | Md. Umar, S.D.J.M.-cum-Judge In-charge, Koderma | Koderma | Koderma |
| 12. | Sri Parth Sarthi Ghosh, S.D.J.M.-cum-P.M. (J.J. Board), Hazaribagh | Hazaribagh | Hazaribagh |
| 13. | Sri Chandra Bhanu Kumar, S.D.J.M.-cum-Civil Judge (Junior Division)-cum-Judge In-charge, Bokaro (Bermo at Tenughat) [Uot to Jamshedpur] | Jamshedpur | Jamshedpur |
| 14. | Sri Manoj Kumar Prajapati, Railway Judicial Magistrate, Deoghar (Madhupur) | Deoghar | Deoghar |
| 15. | Sri Shashi Bhushan Sharma, S.D.J.M.-cum-Judge Incharge, Dhanbad | Dhanbad | Dhanbad |
| 16. | Sri Rajesh Kumar No. II, S.D.J.M.-cum-Addl. Civil Judge (Junior Division), Chaibasa (Porahat) [Uot to Ramgarh] | Ramgarh | Ramgarh |
| 17. | Sri Manoj Kumar Ram, S.D.J.M.-cum-Judge Incharge-cum-Civil Judge (Jr. Div.)-cum-P.M. (J.J. Board), Gumla [Uot to Latehar] | Latehar | Latehar |
| 18. | Ms. Sushila Soreng, Judicial Magistrate-cum-Civil Judge (Jr. Div.), Jamshedpur | Jamshedpur | Ghatshila |

Yours faithfully,
Sd/-Ambuj Nath
Registrar General

MEMO. NO. 2792 /APPT. DATED RANCHI, THE 06th August, 2019

Copy forwarded to the Central Project Co-ordinator I/c, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.


Registrar General

HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION
THE 06th August, 2019

No. 128 A: Consequent upon promotion of 39 (thirty Nine) Officers of the rank of Civil Judge (Junior Division) to the rank of Civil Judge (Senior Division), vide Court's Notification No. 73/A dated 02.05.2019 and other existing officers of the rank of Civil Judges (Sr. Div.) named in Column No.2 are transferred and/ posted as Civil Judge (Senior Division) in the Judgeships to be stationed ordinarily at places as mentioned in Column No.3 of the table given below:-.

| Sl. No | Name of the officers with designation and present place of posting (with Judgeship / Department). | a) Designation at the new station. b) Place where the officer is to be ordinarily stationed at. c) Name of the Judgeship in which appointed on transfer. |
|--------|---------------------------------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1 | 2 | 3 |
| 1. | Sri Nirupam Kumar, S.D.J.M.-cum-Judge Incharge-cum-Civil Judge (Junior Division)-cum-P.M. (J.J. Board), Lohardaga | a) Civil Judge (Senior Division) b) Bermo at tenughat c) Bokaro |
| 2. | Sri Manoj Kumar Sharma, J.M.-cum-Addl. Civil Judge (Junior Division)-cum-Judge Incharge, Jamshedpur | a) Civil Judge (Senior Division) b) Jamshedpur c) Jamshedpur |
| 3. | Ms. Richa Srivastava, S.D.J.M., Giridih | a) Civil Judge (Senior Division) b) Hazaribagh c) Hazaribagh |
| 4. | Sri Arjun Saw, Railway Judicial Magistrate, Dhanbad | a) Civil Judge (Senior Division) b) Dhanbad c) Dhanbad |
| 5. | Ms. Manju Kumari, J.M.-cum-Addl. Civil Judge (Junior Division)-cum-P.M. (J.J. Board), Dhanbad | a) Civil Judge (Senior Division) b) Saraikela c) Saraikela |
| 6. | Sri Manoranjan Kumar No. II, S.D.J.M.-cum-Judge Incharge, Bokaro | a) Civil Judge (Senior Division) b) Bokaro c) Bokaro |
| 7. | Sri Md. Umar, S.D.J.M.-cum-Judge In-charge, Koderma | a) Civil Judge (Senior Division) b) Koderma c) Koderma |
| 8. | Sri Parth Sarthi Ghosh, S.D.J.M.-cum-P.M. (J.J. Board), Hazaribagh | a) Civil Judge (Senior Division) b) Hazaribagh c) Hazaribagh |
| 9. | Sri Chandra Bhanu Kumar, S.D.J.M.-cum-Civil Judge (Junior Division)-cum-Judge In-charge, Bokaro (Bermo at Tenughat) | a) Civil Judge (Senior Division) b) Jamshedpur c) Jamshedpur |
| 10. | Ms. Divya Mishra, Assistant Registrar (Judicial), Ranchi | a) Civil Judge (Senior Division) b) Ranchi c) Ranchi |
| 11. | Sri Rajiv Tripathi, J.M.-cum-P.M. (J.J. Board), Ranchi | a) Civil Judge (Senior Division) b) Ranchi c) Ranchi |
| 12. | Sri Manoj Kumar Prajapati, Railway Judicial Magistrate, Deoghar (Madhupur) | a) Civil Judge (Senior Division) b) Deoghar c) Deoghar |
| 13. | Sri Shashi Bhushan Sharma, S.D.J.M.-cum-Judge Incharge, Dhanbad | a) Civil Judge (Senior Division) b) Dhanbad c) Dhanbad |
| 14. | Sri Vishal Gaurav, Civil Judge (Junior Division)-cum-J.M., Ranchi | a) Civil Judge (Senior Division) b) Ranchi c) Ranchi |
| 15. | Ms. Rajshree Aparna Kujur, Civil Judge (Junior Division), Dhanbad | a) Civil Judge (Senior Division) b) Dhanbad c) Dhanbad |

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| 16. | Sri Kamal Ranjan, S.D.J.M.-cum-P.M. (J.J. Board), Deoghar | a) Civil Judge (Senior Division) b) Deoghar c) Deoghar |
| 17. | Sri Abhishek Prasad, J.M.-cum-Judge Incharge, Ranchi | a) Civil Judge (Senior Division) b) Ranchi c) Ranchi |
| 18. | Sri Rajesh Kumar No. II, S.D.J.M.-cum-Addl. Civil Judge (Junior Division), Chaibasa (Porahat) | a) Civil Judge (Senior Division) b) Ramgarh c) Ramgarh |
| 19. | Sri Manoj Kumar Ram, S.D.J.M.-cum-Judge Incharge-cum-Civil Judge (Jr. Div.)-cum-P.M. (J.J. Board), Gumla | a) Civil Judge (Senior Division) b) Latehar c) Latehar |
| 20. | Ms. Sushila Soreng, Judicial Magistrate-cum-Civil Judge (Jr. Div.), Jamshedpur | a) Civil Judge (Senior Division) b) Ghatshila c) Jamshedpur |
| 21. | Mr. Shankar Kumar Maharaj, Civil Judge (Sr. Div.)-cum-J.M., Giridih | a) Civil Judge (Senior Division) b) Chaibasa c) Chaibasa |
| 22. | Mr. Krishna Kant Mishra, Secretary, DLSA, Chaibasa | a) Civil Judge (Senior Division) b) Chaibasa c) Chaibasa |
| 23. | Mr. Laxmikant, Secretary, DLSA, Lohardaga | a) Civil Judge (Senior Division) b) Chatra c) Chatra |
| 24. | Mr. Prafulla Kumar, Secretary, DLSA, Daltonganj | a) Civil Judge (Senior Division) b) Daltonganj c) Daltonganj |
| 25. | Mr. Satyapal, Civil Judge (Sr.Div.)-I-cum-A.C.J.M., Sahebganj (Rajmahal) | a) Civil Judge (Senior Division) b) Khunti c) Khunti |
| 26. | Mr. Nishant Kumar, Secretary, DLSA, Dumka | a) Civil Judge (Senior Division) b) Dumka c) Dumka |
| 27. | Mr. Rajesh Srivastava, Secretary, DLSA, Garhwa | a) Civil Judge (Senior Division) b) Garhwa c) Garhwa |
| 28. | Mr. Amit Kumar Vaish, Secretary, DLSA, Simdega | a) Civil Judge (Senior Division) b) Garhwa c) Garhwa |
| 29. | Mr. Mithilesh Kumar Singh, Secretary, DLSA, Koderma | a) Civil Judge (Senior Division) b) Giridih c) Giridih |
| 30. | Mr. Sanjay Kumar Singh No.III, Secretary, DLSA, Godda | a) Civil Judge (Senior Division) b) Godda c) Godda |
| 31. | Mr. Binod Kumar, Secretary, DLSA, Gumla | a) Civil Judge (Senior Division) b) Gumla c) Gumla |
| 32. | Mr. Suraj Prakash Thakur, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Bermo at Tenughat | a) Civil Judge (Senior Division) b) Dumka c) Dumka |
| 33. | Mr. Shekhar Kumar, Secretary, DLSA, Ramgarh | a) Civil Judge (Senior Division) b) Koderma c) Koderma |
| 34. | Miss Archana Kumari, Secretary, DLSA, Latehar | a) Civil Judge (Senior Division) b) Lohardaga c) Lohardaga |
| 35. | Mr. Chandan, Secretary, DLSA, Chatra | a) Civil Judge (Senior Division) b) Lohardaga c) Lohardaga |
| 36. | Md. Faheem Kirmani, Secretary, DLSA, Ranchi | a) Civil Judge (Senior Division) b) Ranchi c) Ranchi |
| 37. | Mr. Surya Mani Tripathi, Secretary, DLSA, Sahebganj | a) Civil Judge (Senior Division) b) Sahebganj c) Sahebganj |

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| 38. | Mr. Sanjay Kumar Dubey, Civil Judge (Senior Division)-I-cum-A.C.J.M., Dumka | a) Civil Judge (Senior Division) b) Rajmahal c) Sahebganj |
| 39. | Mr. Anand Mani Tripathi, Secretary, DLSA, Bokaro | a) Civil Judge (Senior Division) b) Simdega c) Simdega |

By order of the Court,
Sd/-Ambuj Nath
Registrar General

Memo. No. 2794 /Apptt. **Dated Ranchi, the 6th August, 2019**

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6.8.19
Registrar General

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 06th August, 2019

No. 129 A : The Civil Judges (Senior Division) named in Column No. (2) of the table given below are appointed as Civil Judges (Senior Division)-I in the Judgeships to be stationed ordinarily at the places mentioned in column No. (3) of the table.

As indicated in Column No. (4), the Civil Judges (Senior Division)-I is also vested with the powers of a Judge of a Court of Small Causes with the necessary pecuniary and territorial jurisdiction for the trial of suits cognizable by such a Court.

The powers vested as per Column No. (4) should not, however, be exercised by the Officers concerned unless they are published in the Jharkhand Gazette or the District Gazette.

| Sl. No. | Name of the Officers with Designation and present place of posting (with Judgeship) [UOT/UOP/ on promotion, if any] | a) Designation at the new station b) Place where the officer is to be ordinarily stationed at c) Name of the judgeship in which appointed on transfer | Special powers with which the officer is vested at the new station. |
|---------|---------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------|
| (1) | (2) | (3) | (4) |
| 1. | Mr. Krishna Kant Mishra, Secretary, DLSA, Chaibasa | a) Civil Judge (Sr. Division) b) Chaibasa c) Chaibasa | S.C.C. powers of Rs.1500/- within the local limits of Chaibasa Munsifi |
| 2. | Mr. Laxmikant, Secretary, DLSA, Lohardaga | a) Civil Judge (Sr. Division) b) Chatra c) Chatra | S.C.C. powers of Rs.1500/- within the local limits of Chatra Munsifi |
| 3. | Mr. Prafulla Kumar, Secretary, DLSA, Daltonganj | a) Civil Judge (Sr. Division) b) Daltonganj c) Daltonganj | S.C.C. powers of Rs.1500/- within the local limits of Daltonganj Munsifi |
| 4. | Mr. Satyapal, Civil Judge (Sr.Div)-I-cum-A.C.J.M., Sahebganj (Rajmahal) | a) Civil Judge (Sr. Division) b) Khunti c) Khnuti | S.C.C. powers of Rs.1500/- within the local limits of Khunti Munsifi |
| 5. | Mr. Nishant Kumar, Secretary, DLSA, Dumka | a) Civil Judge (Sr. Division) b) Dumka c) Dumka | XXXXXX |
| 6. | Mr. Amit Kumar Vaish, Secretary, DLSA, Simdega | a) Civil Judge (Sr. Division) b) Garhwa c) Garhwa | S.C.C. powers of Rs.1500/- within the local limits of Garhwa Munsifi |
| 7. | Mr. Binod Kumar, Secretary, DLSA, Gumla | a) Civil Judge (Sr. Division) b) Gumla c) Gumla | S.C.C. powers of Rs.1500/- within the local limits of Gumla Munsifi |
| 8. | Mr. Chandan, Secretary, DLSA, Chatra | a) Civil Judge (Sr. Division) b) Lohardaga c) Lohardaga | S.C.C. powers of Rs.1500/- within the local limits of Lohardaga Munsifi |
| 9. | Mr. Surya Mani Tripathi, Secretary, DLSA, Sahebganj | a) Civil Judge (Sr. Division) b) Sahebganj c) Sahebganj | XXXXX |
| 10. | Mr. Sanjay Kumar Dubey, Civil Judge (Senior Division)-I-cum-A.C.J.M., Dumka | a) Civil Judge (Sr. Division) b) Rajmahal c) Sahebganj | XXXXXX |
| 11. | Mr. Anand Mani Tripathi, Secretary, DLSA, Bokaro | a) Civil Judge (Sr. Division) b) Simdega c) Simdega | S.C.C. powers of Rs.1500/- within the local limits of Simdega Munsifi |
| 12. | Miss Kumari Vaishali Srivastava, Civil Judge (Sr. Div.)-cum-J.M., Ranchi | a) Civil Judge (Sr. Division) b) Ranchi c) Ranchi | S.C.C. powers of Rs.1500/- within the local limits of Ranchi Munsifi |
| 13. | Sri Nirupam Kumar, S.D.J.M.-cum-Judge Incharge-cum-Civil Judge (Junior Division)-cum-P.M. (J.J. Board), Lohardaga | a) Civil Judge (Sr. Division) b) Bermo at Tenughat c) Bokaro | S.C.C. powers of Rs.1500/- within the local limits of Bermo at Tenughat Munsifi |

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|-----|---------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------------|--------------------------------------------------------------------------|
| 14. | Sri Md. Umar, S.D.J.M.-cum-Judge In-charge, Koderma | a) Civil Judge (Sr. Division) b) Koderma c) Koderma | S.C.C. powers of Rs.1500/- within the local limits of Koderma Munsifi |
| 15. | Sri Parth Sarthi Ghosh, S.D.J.M.-cum-P.M. (J.J. Board), Hazaribagh | a) Civil Judge (Sr. Division) b) Hazaribagh c) Hazaribagh | S.C.C. powers of Rs.1500/- within the local limits of Hazaribagh Munsifi |
| 16. | Sri Chandra Bhanu Kumar, S.D.J.M.-cum-Civil Judge (Junior Division)-cum-Judge In-charge, Bokaro (Bermo at Tenughat) | a) Civil Judge (Sr. Division) b) Jamshedpur c) Jamshedpur | S.C.C. powers of Rs.1500/- within the local limits of Jamshedpur Munsifi |
| 17. | Sri Manoj Kumar Prajapati, Railway Judicial Magistrate, Deoghar (Madhupur) | a) Civil Judge (Sr. Division) b) Deoghar c) Deoghar | XXXXX |
| 18. | Sri Shashi Bhushan Sharma, S.D.J.M.-cum-Judge Incharge, Dhanbad | a) Civil Judge (Sr. Division) b) Dhanbad c) Dhanbad | S.C.C. powers of Rs.1500/- within the local limits of Dhanbad Munsifi |
| 19. | Sri Rajesh Kumar No. II, S.D.J.M.-cum-Addl. Civil Judge (Junior Division), Chaibasa (Porahat) | a) Civil Judge (Sr. Division) b) Ramgarh c) Ramgarh | S.C.C. powers of Rs.1500/- within the local limits of Ramgarh Munsifi |
| 20. | Sri Manoj Kumar Ram, S.D.J.M.-cum-Judge Incharge-cum-Civil Judge (Jr. Div.)-cum-P.M. (J.J. Board), Gumla | a) Civil Judge (Sr. Division) b) Latehar c) Latehar | S.C.C. powers of Rs.1500/- within the local limits of Latehar Munsifi |
| 21. | Ms. Sushila Soreng, Judicial Magistrate-cum-Civil Judge (Jr. Div.), Jamshedpur | a) Civil Judge (Sr. Division) b) Ghatshila c) Jamshedpur | S.C.C. powers of Rs.1500/- within the local limits of Ghatshila Munsifi |

By order of the Court,
Sd/- Ambuj Nath

Registrar General

Memo. No. 2796 / Apptt.

Dated Ranchi the 06th August, 2019

Copy forwarded to the Central Project Co-ordinator I/c, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.


6.8.19
Registrar General

HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION
THE 6TH AUGUST, 2019

No. 130 A: The Judicial officers named in Column no. 02 are transferred/ posted as Civil Judge (Junior Division), permanent Court in the Judgeship and station mentioned in Column no. 03 of the table given below.

As mentioned in Column no. 04, the officers concerned are also vested with the powers conferred under sub-section (2) of Section 19 of the Bengal, Agra and Assam Civil Courts Act, 1887 (Act XII of 1887) as amended by the Bengal, Agra and Assam Civil Courts (Jharkhand Amendment) Act, 2018 to try, under the ordinary procedure, the original suits of pecuniary and territorial jurisdiction.

As further mentioned in Column no. 04, the officers concerned are also vested with the powers of a Judge of the Court of Small Causes for the trial of suits cognizable by such a Court with the necessary pecuniary and territorial jurisdiction.

The powers vested in Column no. 04 should not, however, be exercised by the officers concerned unless the same is published in the Jharkhand Gazette or in the District Gazette.

| Sl. No. | Name of the officer with designation and present place of posting | a) Designation at the Station b) Place where the officer is to be ordinarily stationed at c) Name of the Judgeship in which posted | Special power with which the officer is vested at the station/new station. a) Under Bengal, Agra & Assam Civil Courts Act (under ordinary procedure) b) Under the Provincial small cause Court's Act, 1887. | Designation of the officers after vesting the powers of Civil Judge (Junior Division) & others |
|----------------|------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------|
| 01 | 02 | 03 | 04 | 05 |
| 1. | Ms. Nirmala Barla, Addl. Civil Judge Jr. Div.-cum-J.M. 1st Class, Bokaro | (a) Civil Judge (Junior Division) (b) Bokaro (c) Bokaro | (a) Rs. 7,00,000/- within the local limits of Bokaro Munsifi (b) S.C.C. powers of Rs.1,000/- within the local limits of Bokaro Munsifi | Civil Judge Jr. Div.-cum-P.M. JJ.B, Bokaro |
| 2. | Mr. Sarat Nishikant Kujur, Addl. Civil Judge Jr. Div.-cum-J.M. 1st Class, Bermo at Tenughat (Bokaro) | (a) Civil Judge (Junior Division) (b) Bermo at Tenughat (c) Bokaro | (a) Rs. 7,00,000/- within the local limits of Bermo Munsifi (b) S.C.C. powers of Rs.1,000/- within the local limits of Bermo Munsifi | Judge I/c-cum-Civil Judge. Jr. Div., Bermo at Tenughat (Bokaro) |
| 3. | Mr. Shivam Chaurasia, Civil Judge. Jr. Div.-cum-J.M., Chaibasa | (a) Civil Judge (Junior Division) (b) Chaibasa (c) Chaibasa | (a) Rs. 7,00,000/- within the local limits of Chaibasa Munsifi (b) S.C.C. powers of Rs.1,000/- within the local limits of Chaibasa Munsifi | S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-Judge I/c-cum-P.M. JJ.B., Chaibasa |
| 4. | Mr. Alok Marandi, Addl. Civil Judge Jr. Div.-cum-J.M. 1st Class, Chatra | (a) Civil Judge (Junior Division) (b) Chatra (c) Chatra | (a) Rs. 7,00,000/- within the local limits of Chatra Munsifi (b) S.C.C. powers of Rs.1,000/- within the local limits of Chatra Munsifi | Civil Judge Jr. Div. – cum-P.M. JJ.B., Chatra |
| 5. | Mr. Rohit Kumar, Addl. Civil Judge Jr. Div.-cum-J.M. 1st Class, Daltonganj | (a) Civil Judge (Junior Division) (b) Daltonganj (c) Daltonganj | (a) Rs. 7,00,000/- within the local limits of Daltonganj Munsifi (b) S.C.C. powers of Rs.1,000/- within the local limits of Daltonganj Munsifi | Civil Judge Jr. Div. – cum-P.M. JJ.B., Daltonganj |
| 6. | Ms. Tabinda Khan, Addl. Civil Judge Jr. Div.-cum-J.M. 1st Class, Dhanbad | (a) Civil Judge (Junior Division) (b) Dhanbad (c) Dhanbad | (a) Rs. 7,00,000/- within the local limits of Dhanbad Munsifi (b) S.C.C. powers of Rs.1,000/- within the local limits of Dhanbad Munsifi | Civil Judge (Jr. Div.), Dhanbad |
| 7. | Ms. Swati Vijay Upadhyay, Addl. Civil Judge Jr. Div.-cum-J.M. 1st Class, Dhanbad | (a) Civil Judge (Junior Division) (b) Dhanbad (c) Dhanbad | (a) Rs. 7,00,000/- within the local limits of Dhanbad Munsifi (b) S.C.C. powers of Rs.1,000/- within the local limits of Dhanbad Munsifi | J.M. 1 st Class-cum-Civil Judge (Jr. Div.), Dhanbad |
| 8. | Mr. Mayank Tushar Topno, Addl. Civil Judge Jr. Div.-cum-J.M. 1st Class, Garhwa | (a) Civil Judge (Junior Division) (b) Garhwa (c) Garhwa | (a) Rs. 7,00,000/- within the local limits of Garhwa Munsifi (b) S.C.C. powers of Rs.1,000/- within the local limits of Garhwa Munsifi | Civil Judge (Jr. Div.)-cum-P.M. (J.J. Board), Garhwa |
| 9. | Mr. Uttam Sagar Rana, Addl. Civil Judge Jr. Div.-cum-J.M. 1st Class, Gumla | a) Civil Judge (Junior Division) b) Gumla c) Gumla | (a) Rs. 7,00,000/- within the local limits of Gumla Munsifi (b) S.C.C. powers of Rs.1,000/- within the local limits of Gumla Munsifi | S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-Judge I/c-cum-P.M. J.J.B., Gumla |
| 10. | Mr. Pardeep Kumar, Addl. Civil Judge Jr. Div.-cum-J.M. 1st | (a) Civil Judge (Junior Division) (b) Hazaribagh (c) Hazaribagh | (a) Rs. 7,00,000/- within the local limits of Hazaribagh Munsifi (b) S.C.C. powers of Rs.1,000/- within the local limits of | Civil Judge (Jr. Div.)-cum-Judge In-charge, Hazaribagh |

| | Class, Hazaribagh | | Hazaribagh Munsifi | |
|-----|-------------------------------------------------------------------------------------------|-----------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------|
| 11. | Ms. Pragya Bajpai, Addl. Civil Judge Jr. Div.-cum-J.M. 1st Class, Jamshedpur | (a) Civil Judge (Junior Division) (b) Jamshedpur (c) Jamshedpur | (a) Rs. 7,00,000/- within the local limits of Jamshedpur Munsifi (b) S.C.C. powers of Rs.1,000/- within the local limits of Jamshedpur Munsifi | Civil Judge (Jr. Div.)-cum- J.M., Jamshedpur |
| 12. | Mr. Walter Bhengar, Addl. Civil Judge Jr. Div.-cum-J.M. 1st Class, Ghatshila (Jamshedpur) | (a) Civil Judge (Junior Division) (b) Ghatshila (c) Jamshedpur | (a) Rs. 7,00,000/- within the local limits of Ghatshila Munsifi (b) S.C.C. powers of Rs.1,000/- within the local limits of Ghatshila Munsifi | S.D.J.M.-cum-Civil Judge Jr. Div., Ghatshila (Jamshedpur) |
| 13. | Mr. Ravi Prakash Tiwari, Addl. Civil Judge Jr. Div.-cum-J.M. 1st Class, Khunti | (a) Civil Judge (Junior Division) (b) Khunti (c) Khunti | (a) Rs. 7,00,000/- within the local limits of Khunti Munsifi (b) S.C.C. powers of Rs.1,000/- within the local limits of Khunti Munsifi | S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-Judge I/c-cum-P.M. J.J.B., Khunti |
| 14. | Ms. Pooja, Addl. Civil Judge Jr. Div.-cum-J.M. 1st Class, Koderma | (a) Civil Judge (Junior Division) (b) Koderma (c) Koderma | (a) Rs. 7,00,000/- within the local limits of Koderma Munsifi (b) S.C.C. powers of Rs.1,000/- within the local limits of Koderma Munsifi | Civil Judge Jr. Div.-cum-P.M.J.J.B., Koderma |
| 15. | Mr. Achhat Srivastava, Addl. Civil Judge Jr. Div.-cum-J.M. 1st Class, Latehar | (a) Civil Judge (Junior Division) (b) Latehar (c) Latehar | (a) Rs. 7,00,000/- within the local limits of Latehar Munsifi (b) S.C.C. powers of Rs.1,000/- within the local limits of Latehar Munsifi | S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-Judge I/c-cum-P.M. J.J.B., Latehar |
| 16. | Mr. Manoj Kumar Indwar, Addl. Civil Judge Jr. Div.-cum-J.M. 1st Class, Lohardaga | (a) Civil Judge (Junior Division) (b) Lohardaga (c) Lohardaga | (a) Rs. 7,00,000/- within the local limits of Lohardaga Munsifi (b) S.C.C. powers of Rs.1,000/- within the local limits of Lohardaga Munsifi | S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-Judge I/c-cum-P.M. J.J.B., Lohardaga |
| 17. | Mr. Rakesh Roshan, Addl. Civil Judge Jr. Div.-cum-J.M. 1st Class, Ramgarh | (a) Civil Judge (Junior Division) (b) Ramgarh (c) Ramgarh | (a) Rs. 7,00,000/- within the local limits of Ramgarh Munsifi (b) S.C.C. powers of Rs.1,000/- within the local limits of Ramgarh Munsifi | S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-Judge I/c-cum-P.M. J.J.B., Ramgarh |
| 18. | Mr. Kumar Vipul, Addl. Civil Judge Jr. Div.-cum-J.M. 1st Class, Ranchi | (a) Civil Judge (Junior Division) (b) Ranchi (c) Ranchi | (a) Rs. 7,00,000/- within the local limits of Ranchi Munsifi (b) S.C.C. powers of Rs.1,000/- within the local limits of Ranchi Munsifi | Civil Judge (Jr. Div.)-cum-J.M. 1 st Class, Ranchi |
| 19. | Ms. Archana Mishra, Addl. Civil Judge Jr. Div.-cum-J.M. 1st Class, Saraikela | (a) Civil Judge (Junior Division) (b) Saraikela (c) Saraikela | (a) Rs. 7,00,000/- within the local limits of Saraikela Munsifi (b) S.C.C. powers of Rs.1,000/- within the local limits of Saraikela Munsifi | Civil Judge. Jr. Div.-cum-P.M. J.J.B., Saraikela |

By order of the Court,
Sd/- Ambuj Nath
Registrar General

Memo No. 2798 /Apptt

Dated Ranchi the **6th** August, 2019

Copy forwarded to the Central Project Co-ordinator I/c, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in the e-Gazette.


6.8.19
Registrar General

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION
The 06th AUGUST, 2019

No. 131 A: The Judicial Officers named in Column no. 02 are transferred/ posted as Judicial Magistrate at the places mentioned against their names given in Column no. 03 of the table below;

Also in exercise of powers conferred under sub-section (3) of Section 11 of the Code of Criminal Procedure, 1973 (Act 2 of 1974), the Court has been pleased to confer the powers of Judicial Magistrate 1st class, with immediate effect, upon the Judicial officers named in Column no. 2 for the Districts mentioned against their names, given in Column no. 3 of the table below;

Further, in exercise of powers conferred under sub-section 3 (a) of Section 12 of the said Criminal Procedure Code, these officers are also designated as **Sub-Divisional Judicial Magistrates**, with immediate effect, for the Subdivision noted against their respective names in "(c)" of Column no. 3 of the said table.

| Sl. No. | Name of the officer with designation and present place of posting | (a) Station transferred/ posted to (b) Name of the Judgeship (c) Name of the Sub-division | Designation of the officers after vesting the powers of SDJM & others |
|---------|--------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------|
| 01 | 02 | 03 | 04 |
| 1. | Ms. Ruchi Dayal, Addl. Civil Judge Jr. Div.-cum-J.M. 1st Class, Bokaro | (a) Bokaro (b) Bokaro (c) Bokaro | S.D.J.M., Bokaro |
| 2. | Mr. Sanjit Kumar Chandra, J.M.-cum-Addl. Civil Judges (Jr Div), Bermo at Tenughat (Bokaro) | (a) Bermo at Tenughat (b) Bokaro (c) Bermo | S.D.J.M, Bermo at Tenughat (Bokaro) |
| 3. | Mr. Shivam Chaurasia, Civil Judge. Jr. Div.-cum-J.M., Chaibasa | (a) Chaibasa (b) Chaibasa (c) Chaibasa | S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-Judge I/c-cum-P.M. J.J.B., Chaibasa |
| 4. | Mr. Milan Kumar, Addl. Civil Judge Jr. Div.-cum-J.M. 1st Class, Bokaro | (a) Chaibasa (b) West Singhbhum at Chaibasa (c) Porahat | S.D.J.M.-cum-Addl. Civil Judge (Junior Division), Chaibasa (Porahat) |
| 5. | Mr. Ravi Shanker Pandey, Addl. Civil Judge Jr. Div.-cum-J.M. 1st Class, Chatra | (a) Chatra (b) Chatra (c) Chatra | S.D.J.M.-cum-Judge In-charge, Chatra |
| 6. | Mr. Deepak Kumar, Addl. Civil Judge Jr. Div.-cum-J.M. 1st Class, Daltonganj | (a) Daltonganj (b) Daltonganj (c) Daltonganj | S.D.J.M., Daltonganj |
| 7. | Ms. Tanvee, Addl. Civil Judge Jr. Div.-cum-J.M. 1st Class, Deoghar | (a) Deoghar (b) Deoghar (c) Deoghar | S.D.J.M., Deoghar |
| 8. | Mr. Narendra Kumar, Addl. Civil Judge Jr. Div.-cum-J.M. 1st Class, Madhupur (Deoghar) | (a) Madhupur (b) Deoghar (c) Madhupur | S.D.J.M., Deoghar (Madhupur) |
| 9. | Ms. Shikha Agarwal, Addl. Civil Judge Jr. Div.-cum-J.M. 1st Class, Dhanbad | (a) Dhanbad (b) Dhanbad (c) Dhanbad | S.D.J.M., Dhanbad |
| 10. | Ms. Sama Roshini Kullu, Addl. Civil Judge Jr. Div.-cum-J.M. 1st Class, Garhwa | (a) Garhwa (b) Garhwa (c) Garhwa | S.D.J.M., Garhwa |
| 11. | Mr. Ranjay kumar, Judge I/c-cum-J.M. 1st Class-cum-Addl Civil Judge Jr. Div., Giridih | (a) Giridih (b) Giridih (c) Giridih | S.D.J.M, Giridih |
| 12. | Mr. Uttam Sagar Rana, Addl. Civil Judge Jr. Div.-cum-J.M. 1st Class, Gumla | (a) Gumla (b) Gumla (c) Gumla | S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-Judge I/c-cum-P.M. J.J.B., Gumla |
| 13. | Ms. Meenakshi Mishra, Addl. Civil Judge Jr. Div.-cum-J.M. 1st Class, Hazaribagh | (a) Hazaribagh (b) Hazaribagh (c) Hazaribagh | S.D.J.M., Hazaribagh |
| 14. | Mr. Walter Bhengar, Addl. Civil Judge Jr. Div.-cum-J.M. 1st Class, Ghatshila (Jamshedpur) | (a) Ghatshila (b) East Singhbhum at Jamshedpur (c) Ghatshila | S.D.J.M.-cum-Civil Judge Jr. Div., Ghatshila (Jamshedpur) |
| 15. | Mr. Ravi Prakash Tiwari, Addl. Civil Judge Jr. Div.-cum-J.M. 1st Class, Khunti | (a) Khunti (b) Khunti (c) Khunti | S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-Judge I/c-cum-P.M. J.J.B., Khunti |
| 16. | Mr. Rajeev Kumar Singh, Addl. Civil Judge Jr. Div.-cum-J.M. 1st Class, Koderma | (a) Koderma (b) Koderma (c) Koderma | S.D.J.M.-cum-Judge In-charge, Koderma |
| 17. | Mr. Achhat Srivastava, Addl. Civil Judge Jr. Div.-cum-J.M. 1st Class, Latehar | (a) Latehar (b) Latehar (c) Latehar | S.D.J.M.-cum-Judge In-charge-cum-Civil Judge (Junior Division)-cum-P.M. (J.J. Board), Latehar |
| 18. | Mr. Manoj Kumar Indwar, Addl. Civil Judge Jr. Div.-cum-J.M. 1st Class, Lohardaga | (a) Lohardaga (b) Lohardaga (c) Lohardaga | S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-Judge I/c-cum-P.M. J.J.B., Lohardaga |
| 19. | Mr. Rakesh Roshan, Addl. Civil Judge Jr. Div.-cum-J.M. 1st Class, Ramgarh | (a) Ramgarh (b) Ramgarh (c) Ramgarh | S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-Judge I/c-cum-P.M. J.J.B., Ramgarh |

| | | | |
|-----|-------------------------------------------------------------------------------------|-------------------------------------------------|---------------------------------------------------|
| 20. | Mr. Digvijay Nath Shukla, Addl. Civil Judge Jr. Div.-cum-J.M. 1st Class, Sahebganj | (a) Sahebganj (b) Sahebganj (c) Sahebganj | S.D.J.M.-cum-Judge I/c-cum- P.M. JJ.B., Sahebganj |
| 21. | Mr. Kumar Saurav Tripathi, Addl. Civil Judge Jr. Div.-cum-J.M. 1st Class, Saraikela | (a) Saraikela (b) Saraikela (c) Saraikela | S.D.J.M.-cum-Judge I/c, Saraikela |

By order of the Court,
Sd/- Ambuj Nath
Registrar General

Memo No. 2800 /Apptt

Dated Ranchi the 06th August, 2019

Copy forwarded to the Central Project Co-ordinator I/c, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in the e-Gazette.


Registrar General